## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:86 ANSWERED ON:08.08.2012 EXPENDITURE ON ADVERTISEMENTS Verma Shri Sajjan Singh

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the expenditure incurred by BSNL and MTNL on advertisements and promotion of their products/schemes in their respective service areas during the last three years and the current year, State-wise and year-wise; and
- (b) the details of the criteria/norms fixed for granting advertisement assignments?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) Expenditure incurred by Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) on advertisements and promotion of their products/schemes during the last three years and the current year, circle-wise and year-wise is enclosed in Annexure-1.
- (b) The criteria/norms followed for granting advertisements/ assignments in BSNL are based on the guidelines issued for marketing activities. The work is normally awarded through empanelled agencies, which are selected based on open tender / Expression of Interest (EOI). Assignments which are not covered in the scope of work of empanelled agencies are awarded based on negotiations done by high power committee. The detailed criteria / norms fixed by BSNL are given in Annexure-2.

The criteria / norms for granting advertisements / assignments in respect of MTNL are as follows:

- # The advertisements are released based on various factors such as product promotional requirements, competitive market scenario and media reach inputs.
- # All advertisements are issued through the empanelled agencies.
- # Magazines for women, youth, Hindi / regional language magazines in addition to high profile magazines are considered for advertisement.
- # For electronic media and outdoor media the committee constituted negotiates various options. The committee recommendations are then approved by Competent Authority.